



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 13.08.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	Shreeyash U. Lalit	Siddhant Jaiswal
2.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	Shreeyash U. Lalit	Siddhant Jaiswal
3.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit	Siddhant Jaiswal
4.	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023 Part Heard	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Aniket Ghosh Ira Mahasan Shiv Johar-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar